

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 332 of 2013

Dated : 5th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Lanco Kondapalli Power Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Mr. Anand K. Shrivastava

Counsel for the Respondent(s): Ms. Swapna Seshadri for R-2 to R.7

ORDER

At the request of the learned counsel for the Appellant, Post the matter for further hearing on **03.04.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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